Written Answers to

Research (ICAR) and State Agricultural Universities (SAU) have developed a number of improved varieties/hybrids of foodgrain crops to enhance production and productivity of food crops.

Government has also taken steps for increasing investment, improving farm practices, rural infrastructure and delivery of credit, technology and other inputs, extension, marketing etc. to improve agricultural production and productivity. Other measures taken by the Government include incentivisation through higher Minimum Support Prices of agricultural commodities, increase in credit flow to agriculture sector, interest subvention on crop loans etc.

In addition, Government imports various agricultural commodities to augment their domestic availability.

Quality control of organic manure

2198.SHRI RONALD SAPA TLAU: Will the Minister of AGRICULTURE be pleased to state:

- (a) the different types of organic manures produced in the country, the details thereof:
- (b) the amount of money Government has been spending to purchase organic manures during the last three years;
- (c) the existing mechanism for quality control of organic manures for the interest/benefit of farmers;
- (d) the details of number of approved firms for supplying organic manure in the country, State/Union Territory-wise details thereof; and
- (e) the details of punishments for defaulters of the suppliers of organic manures and the number of defaulters punished during the last three years, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MOHANBHAI KALYANJIBHAI KUNDARIYA): (a) The different type of organic manures produced in the country is given in the Statement-I (*See* below).

(b) Government is encouraging production of organic manures by providing 100% financial assistance to State Government/Government Agencies upto a maximum limit of ₹ 190.00 lakh per unit and 33% of project cost maximum limited to ₹63 lakh per unit for individuals/ private agencies through NABARD as capital investment for establishment of agro / vegetable waste compost production units of 3000 TPA production capacity and 100% financial assistance to State Government/Government Agencies upto a maximum limit of ₹ 160.00 lakh per unit and 25% of cost limited to ₹40 lakh per unit

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for individuals/ private agencies for bio-fertilizers production unit of 200 TPA production capacity as credit linked back ended subsidy through National Bank for Agricultural & Rural Development (NABARD) under National Mission for Sustainable Agriculture (NMSA). The details of subsidy provided in last three years is given in Statement-II (*See* below).

- (c) In the Fertilizer Control Order, 1985, four organic fertilizers namely City Compost, Vermi Compost, Phosphate Rich Organic Manure (PROM) and organic manure are specified in Schedule IV of the FCO, 1985. No person sell manufacture/import for sale, sell, offer for sale stock or exhibit for sale or distribute any organic fertilizer which is not notified in the FCO or not of standard prescribed in the said order. State Governments are the implementing authority and are adequately empowered to take necessary action in regard to the violation of any of the provision of FCO, 1985. The State Governments check the quality of organic fertilizers by drawing samples and testing them at notified Laboratories.
- (d) and (e) Under FCO (1985) State Governments are empowered for authorisation to supplier of organic manures under their jurisdiction. State Governments takes appropriate punitive action as deemed fit as per procedure laid down in the FCO (1985) against the defaulters for committing contraventions to FCO (1985). Under the Essential Commodities Act, 2005 for the contravention of any of the provision of the FCO, 1985 may result in a punishment from three months to seven years.

Statement-I

Details of organic manure production & availability in the country

(excluding green manures)

Year	Rural compost	Urban compost	FYM	Vermi compost	Other manures	Total manure production & availability
2008-09	486.39	255.88	1302.38	55.79	35.2	2135.64
2009-10	804.49	618.96	1220.65	73.72	40.62	2758.44
2010-11	797.54	111.24	2234.44	114.16	131.82	3389.20
2011-12	939.85	140.86	1860.64	268.50	35.43	3245.28
2012-13	1039.35	143.04	2850.50	53.70	29.16	4115.76
2013-14	224.97	63.33	9647.8	582.27	24.27	10542.64

The manure production is increased from 2758.44 MT (2008-09) to 10542.64 MT (2013-14)

Statement-II

Subsidy released by NABARD as Capital Investment Subsidy for existing components of Commercial Production Units of Organic Inputs

(₹ in lakh)

					(VIII IUKII)
Sl.	Name of the State	2011-12	2012-13	2013-14	2014-15
No.				(upto31.07.14)
1.	Andhra Pradesh	20.00	20.00	13.74	0.00
2.	Assam	22.32	0.75	35.10	0.00
3.	Bihar	5.25	0.00	0.00	0.00
4.	Gujarat	0.00	2.03	40.00	36.85
5.	Karnataka	0.00	0.00	124.27	0.00
6.	Kerala	6.78	0.00	0.00	0.00
7.	Madhya Pradesh	0.00	2.26	0.00	0.00
8.	Maharashtra	43.08	23.01	11.22	0.00
9.	Punjab & Haryana	14.04	0.00	18.76	0.00
10.	Rajasthan	21.34	0.00	0.00	0.00
11.	Tamil Nadu	0.0	0.00	98.34	0.00
12.	Tripura	20.0	0.00	0.00	0.00
13.	Uttar Pradesh	3.3	0.00	0.00	0.00
	Total	156.11	48.05	341.43	36.85

Source: NABARD, Mumbai (fund is not earmarked State-wise, it is need based proposal)

Drought situation in Maharashtra

 $2199.SHRIMATI\,RAJANI\,PATIL:$ Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Government has given any attention towards the prevailing drought situation in various parts of the country, particularly Maharashtra;
- $\begin{tabular}{ll} (b) & if so, the measures Government has taken to mitigate the crisis in Maharashtra; \\ and \\ \end{tabular}$